

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 458
TO BE ANSWERED ON- 06/12/2023

ECONOMIC EMPOWERMENT OF TRIBALS OF JHARKHAND

458 # SHRI ADITYA PRASAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of schemes being run by the Centre and the State collectively for the economic empowerment and social upliftment of the Tribals of Jharkhand; and
- (b) the details of schemes to improve the economic condition of women of Tribal and forest-dwelling communities of Jharkhand?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

(a) & (b): The details of the schemes being run by the Ministry of Tribal Affairs for the economic empowerment and social upliftment of the Tribals across the country, including the women of Jharkhand are as under:

i. 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Non-Timber Forest Products (NTFPs/MFPs) / Non-farm enterprises. TRIFED is the Central Implementing Agency of the scheme. Under the scheme, the Ministry provides financial support for procurement of MFPs at Minimum Support Price, creation of infrastructure facilities for development of MFP/non-MFP value chain and value addition training programmes through Van Dhan Vikas Kendras. So far, the Ministry has released an amount of Rs. 46.72 crores to Jharkhand as revolving funds for procurement of MFPs at MSP against which Jharkhand has procured MFPs worth Rs. 14.32 crores so far. Similarly, an amount of Rs. 39.00 lakhs have been released to Jharkhand for value chain infrastructure development, however, no utilization has been reported by the State in this regard despite reminders. TRIFED has sanctioned 149 VDVKs in Jharkhand amounting to Rs. 21.75 crores associating 43,701 beneficiaries. Under the scheme TRIFED also procures and sells tribal products of various categories like metal craft, textile, jewellery, painting, cane & bamboo, terracotta & pottery, organic & natural food products etc. TRIFED has sold 1,52,868 number of such products amounting to Rs. 4.58 crores in Jharkhand in the last five years including this year upto 31.10.2023.

ii. National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, extends concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment through its implementing agencies. The prominent schemes of NSTFDC are given as under:

- 1) Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.
- 2) Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2.00 lakh at highly concessional rate of interest of 4% per annum.
- 3) Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).
- 4) Adivasi Shiksha Rinn Yojana (ASRY): This is an education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

The details of amount disbursed in the state of Jharkhand under its schemes during the last five years and current year upto 30.11.2023 is given below:

F.Y	Disbursement (₹ in lakhs)	Number of beneficiaries
2018-19	85.70	5
2019-20	633.17	3767
2020-21	1001.60	10752
2021-22	1422.00	15523
2022-23	3.00	756
2023-24 (Up to 30.11.2023)	150.00	1131

iii. Under the scheme of ‘Development of Particularly Vulnerable Tribal Groups (PVTGs)’ and ‘Grants under Article 275(1) of the Constitution’, the Ministry of Tribal Affairs provides funds to the State Governments based on their proposals for economic upliftment of tribals by undertaking various livelihood activities including agriculture, horticulture, animal husbandry, fisheries and other non-farm-based livelihood activities etc. The year-wise details of funds released and UC awaited under PVTG scheme and Article 275(1) of the Constitution for the State of Jharkhand in the last five years is as under:

(Rs. In lakhs)

Year	2018-19		2019-20		2020-21		2021-22		2022-23	
	Total Release	UC Awaited	Total Release	UC Awaited	Total Release	UC Awaited	Total Release	UC Awaited	Total Release	UC Awaited
PVTG	3295.79	0	847	0	1777.29	0	1696.93	1696.93	0	0
Article 275(1)	7354.3	0	11166.8	0	10278	0	12264.2	12264.2	6677.87	2119.87

iv. Under the scholarship schemes, the Ministry of Tribal Affairs provides financial assistance to the students to promote and encourage basic and higher education as under:

- 1) Pre-Matric Scholarship for ST students (Class IX and X): It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering ST students studying in Std. IXth & Xth, with parental annual income not exceeding Rs. 2.50 lakhs. Stipend ranging from Rs. 2250/- to Rs. 5250/- p.a. and additional grant of Rs.750/- p.a. for books are paid to eligible beneficiaries. Students are required to submit online applications either on National Scholarship Portal (NSP) or Scholarship portals of their domicile State. This is an open ended scheme and covers all eligible girl students and details of girl students covered under the scheme are given below.
- 2) Post Matric Scholarship for ST students (Class XI and above): It is a Centrally Sponsored Scheme implemented through respective State/UT administration. This is an open-ended Scheme covering ST students studying in Std. XIth & above, with parental annual income not exceeding Rs. 2.50 lakhs. Stipend ranging from Rs. 2300/- to Rs. 12000/- p.a. are paid to eligible beneficiaries. In addition, tuition fees charged by the Colleges/Institutions, subject to the ceiling fixed are paid. Students are required to submit online applications either on National Scholarship Portal (NSP) or Scholarship portals of their domicile State. This is an open ended scheme and covers all eligible girl students and details of girl students covered under the scheme are given below.
- 3) National Fellowship Scheme for ST Students: This is a Central Sector Scheme, fully funded and administered by Ministry of Tribal Affairs, GOI. Under this Scheme, 750 fellowships are given every year to meritorious ST students to pursue M.Phil and Ph.d in Indian Universities. ST students with a minimum percentage of 55% at the Post Graduation level are eligible to apply. The rates of fellowship and other allowances are on par with that of UGC. Under the Scheme, to promote higher education among tribal women, 30 % of the slots are reserved for women.
- 4) National Scholarship–(Top classes) [Graduate level]: This is a Central Sector Scheme, fully funded and administered by Ministry of Tribal Affairs, GOI. Under this Scheme scholarships are given for pursuing Graduate/Post Graduate courses in the notified 265

top class Government and Non-Government Institutes in professional fields such as Management, Medicine, Engineering, Information Technology, Law etc. ST studying in 265 notified institutions such as IIT, NIIT, IIIT, AIMS etc., ST students with annual parental income not exceeding Rs. 6 lakhs may apply under the Scheme. Eligible ST students are required to submit online applications on National Scholarship Portal (NSP). This is an open ended central sector scheme and covers all the eligible women candidates.

- 5) National Overseas Scholarship (NOS): This is a Central Sector Scheme, fully funded and administered by the Ministry of Tribal Affairs, GOI, through Ministry of External Affairs. Under the scheme, 20 students are selected every year for pursuing Master's Degree, Ph.D and Post-Doctoral Research in top 1000 World ranking Universities abroad. ST students with family annual income not exceeding Rs. 6,00,000/- are eligible to apply. Under the Scheme, to promote higher education among tribal women, 30 % of the slots are reserved for women.

Details of Male and Female beneficiaries in respect of Jharkhand State during 2022-23 under Pre-matric and Post-matric scholarship Scheme are as under:

(Rs in Lakh)

Scheme Name	Beneficiary details during A.Y 2022-23	
	Male	Female
Pre-Matric scholarship Scheme	53294	61581
Post-Matric scholarship Scheme	68062	87546

v. The scheme of Eklavya Model Residential Schools (EMRSs) is a Central Sector Scheme to provide quality education to the tribal children in their own environment. EMRSs are established in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). The EMRSs are being established at par with Navodaya Vidyalayas with special facilities for preserving local art and culture besides providing training in sports and skill development. In the State of Jharkhand, a total number of 89 EMRSs have been sanctioned.

vi. Under the “Support to TRIs” scheme, the Ministry of Tribal Affairs provides funds to State Tribal Research Institutions (TRIs) for undertaking research on various aspects related to tribal population, tribal festivals and other activities undertaken by the TRIs, including the establishment of Tribal Freedom Fighters’ Museums. The details of allocation / release of funds and expenditure under the scheme for the state of Jharkhand during the last 5 years is as under:

(Rs in Lakh)

Fund Allocation/ Released	Expenditure / UC Submitted	Fund Allocation/ Released	Expenditure / UC Submitted	Fund Allocation/ Released	Expenditure / UC Submitted	Fund Allocation/ Released	Expenditure / UC Submitted	Fund Allocation/ Released	Expenditure / UC Submitted
2018-19		2019-20		2020-21		2021-22		2022-23	
1211.83	1211.83	1654.5	1654.5	0	0	84	82.5	164.96	162.82

vii. Under the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojna' (PMAAGY), 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified by the Ministry for undertaking development programmes / activities through convergence approach to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. So far, an amount of Rs. 134.47 crores have been released to the state of Jharkhand under the scheme for development of 1526 villages.

In addition, financial assistance has also been provided to the State Governments including Jharkhand as Scheduled Tribe Component (STC) under different schemes/programmes across Ministries/ Departments for socio-economic development of the tribal population. The Ministry of Tribal Affairs has requested all the State Governments including Jharkhand from time to time to utilize the funds under this component effectively. In this regard, the Hon'ble Minister of Tribal Affairs has also issued communication to the Hon'ble Chief Minister of Jharkhand on these dates 15/04/2020, 30/06/2020, 03/09/2020, 11/09/2020, 24/02/2023 and 22/08/2023.
